

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1327  
ANSWERED ON:08.03.2007  
COMPLAINTS ON TATKAL SCHEME  
Singh Kunwar Rewati Raman

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received any complaints on its tatkal scheme for charging fare from first to last station irrespective of the stations to be travelled by passengers, the passengers have to pay the fixed charge and the period in advance by which tickets are issued;
- (b) if so, the details thereof; and
- (c) the action taken by the Railways thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) to (c): Some complaints were received regarding charging of fare under Tatkal Scheme from originating to terminating point of the train with boarding facility from intermediate station. These complaints were replied on the basis of extant position at that time.

However, in view of this as well as informal feedback received, the matter was re-examined and the zonal Railways were authorised to take decision to allow booking under Tatkal scheme from end to end or keeping it free or allowing it from intermediate station depending upon the demand pattern.

The Advance Reservation Period (ARP) for booking tickets under Tatkal scheme is five days excluding the day of journey. This ARP has been kept with a view to enable passengers to book accommodation under this scheme through Internet also.

Since the scheme has been generally appreciated, at present, no review is deemed necessary.